



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday, 24th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
11	<a href="#">WP(C)/749/2024</a> FIXED, WITH LCR	MUSTT ALEKJAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>				
12	<a href="#">WP(C)/1089/2018</a> FIXED	SUJATA BANIK <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MS A MAHANTA	MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I.
<b>HEARING</b>				
13	<a href="#">WP(C)/306/2021</a> FIXED	SABURA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2251/2023</a> in WP(C)/306/2021	SABURA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S A AHMED MS F AHMED	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024

9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,24th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

**HEARING**

19	<a href="#">CRL.A(J)/19/2020</a> 4 Y 10 M 11 D :FIXED, WITH P.B.- 2, WITH LCR 4 FILES	BUWAJ HORO <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
----	---	---	-------------------------------	-----------

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,24th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
57	<a href="#">WP(C)/2693/2024</a> WITH OFFICE NOTE, FIXED	MD. HASAN AHMED @ HASAN ALI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR K PUJARI MS. K A PUJARI	SC, GMC
<b>ORDERS</b>				
58	<a href="#">WP(C)/7332/2023</a> B/O	ASHIMJYOTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM
59	<a href="#">I.A.(Civil)/1521/2024</a> (CONNECTED WITH ITEM NO.1 IN THE DAILY LIST), B/O in WP(C)/5324/2023	MRS. MASUDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI SC, NHIDC SC. REVENUE

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Friday,24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING  
OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
11	<a href="#">Tr.P.(Cri.)/5/2023</a> WITH SCANNED COPY OF LCR, FIXED	BIKASH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM	MR. D BARUAH PP, ASSAM
<b>BAIL HEARING (BA)</b>				
12	<a href="#">Bail Appln./1436/2024</a> FIXED	NIRMAL NATH <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
<b>BAIL HEARING</b>				
13	<a href="#">AB/3058/2023</a> FIXED	THANGROHLUN HMAR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. P SEN	PP, ASSAM
14	<a href="#">AB/527/2024</a> FIXED	BHABEN DEWARI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
15	<a href="#">AB/1207/2024</a> FIXED	MOHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024

14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday, 24th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
48	<a href="#">I.A.(Civil)/1109/2024</a> FIXED in CRP(IO)/126/2024	JAHANGIR ALOM SIKDAR <b>Versus</b> SHAHJAHAN SIKDAR AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. K N CHOUDHURY (r-1,2) MR. R J DAS (r-1,2) N GAUTAM (r-1,2) MS G SWAMI FOR CAVEATOR
	<b>WITH</b> <a href="#">CRP(IO)/126/2024</a> CAVT. NO. 03532/024,	JAHANGIR ALOM SIKDAR <b>Versus</b> SHAHJAHAN SIKDAR AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR Z MUKIT (R-1,2) MR. A SATTAR (R-1,2) MR. K KALITA (R-1,2) MS G SWAMI FOR CAVEATOR
<b>HEARING</b>				
49	<a href="#">Mat.App./16/2022</a> WITH LCR, B/O	XXXXXXX <b>Versus</b> XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday, 24th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL  
MATTERS IMMEDIATELY AFTER MOTION  
MATTERS FOLLOWED BY ORDERS, ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
53	<a href="#">Crl.Pet./978/2022</a> WITH LCR 2 FILES (SCANNED), B/O	MRIDUL KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR A S SK MR. H N ISLAM	PP, ASSAM
<b>MOTION (BA)</b>				
54	<a href="#">Bail Appln./1397/2024</a> FIXED	KIRPAL SINGH (JAGGA) <b>Versus</b> UNION OF INDIA	MR. M RAHMAN	MR. S C KEYAL, SC, (NCB) DY.S.G.I.
55	<a href="#">Bail Appln./1487/2024</a> B/O	TAFIKUL RAHMAN @ BABU <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
<b>MOTION (AB)</b>				
56	<a href="#">AB/1300/2024</a> FIXED	KURBAN ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN	PP, ASSAM
57	<a href="#">AB/1316/2024</a> FIXED	ARUNABH DWIKRONG RABHA @ ARUNABH RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR D DEKA MR N J KUMAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
58	<a href="#">Bail Appln./4473/2023</a> WITH SCANNED COPY OF RECORD, FIXED	PRAMOD YADAV @ TINKU <b>Versus</b> THE NARCOTICS CONTROL BUREAU	MR P KATAKI MR. M K DAS B. CHETRY	SC, NCB
59	<a href="#">Bail Appln./721/2024</a> WITH SCANNED COPY OF RECORD, FIXED	ASHROF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	MR. N HASAN (R-2) MR. A HASAN (R-2) PP, ASSAM
60	<a href="#">Bail Appln./890/2024</a> WITH SCANNED COPY OF EVIDENCE, FIXED	NEKIBUR RAHMAN @ NEKIBUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM



61 [Bail Appln./1385/2024](#) KILUWAR ALI @ KILWAR ALI @ KILU AND MS. A. MEDHI PP, ASSAM  
FIXED ANR.

**Versus**  
THE STATE OF ASSAM

**BAIL HEARING**

62 [AB/557/2024](#) SRI SANJEEV BHALOTIA MR H DAS PP, ASSAM  
FIXED THE STATE OF ASSAM MR. P GOGOI

**Versus**  
THE STATE OF ASSAM

63 [AB/775/2024](#) JAHIDUL ISLAM MR. A PARAMANIK DY.S.G.I.  
FIXED THE UNION OF INDIA AND ANR P. KALITA

**Versus**  
THE UNION OF INDIA AND ANR

64 [AB/1127/2024](#) DIBYAJYOTI RAJBONGSHI MR M HOQUE  
WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD, FIXED THE STATE OF ASSAM MR. R A CHOUDHURY

**Versus**  
THE STATE OF ASSAM

65 [AB/1218/2024](#) RENU MIA MR H R A CHOUDHURY PP, ASSAM  
WITH SCANNED COPY OF CD, FIXED THE STATE OF ASSAM MR H R CHOUDHURY  
S. TALUKDAR

**Versus**  
THE STATE OF ASSAM

**ORDERS**

66 [I.A.\(CrI.\)/85/2023](#) MD MAMTAZ ALI MR. S K JAIN PP, ASSAM  
2 Y 3 M 14 D :WITH LCR, FIXED in CrI.A./39/2022

**Versus**  
THE STATE OF ASSAM

**WITH**

[CrI.A./39/2022](#)

MAMTAZ ALI  
**Versus**  
THE STATE OF ASSAM

MR. N ZAMAN PP, ASSAM  
MR. N UDDIN  
MR. S K JAIN  
MR M HOQUE  
MR. M ISLAM  
MR. A AHMED  
MD S ULLAH  
U U KHAN  
MR. S K CHETRY

**QUASHMENT**

67 [CrI.Pet./619/2023](#) ABDUL KADIR MR. A AHMED PP, ASSAM  
WITH LCR 1 FILE(SCANNED), FIXED THE STATE OF ASSAM MR. M A CHOUDHURY  
MR. M ALAM

**Versus**  
THE STATE OF ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday, 24th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
49 <a href="#">Bail Appln./1485/2024</a> B/O	TABU GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
50 <a href="#">Bail Appln./1495/2024</a> B/O	MD. JULFIKAR @ JULFI AHMED <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
<b>ADMISSION</b>			
51 <a href="#">Crl.Pet./932/2019</a> WITH LCR, FIXED	DIGANTA CHAKRABORTY <b>Versus</b> DIRECTORATE OF ENFORCEMENT	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S K MEDHI SC, ED
<b>WITH</b>			
52 <a href="#">Crl.Pet./425/2018</a>	DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA <b>Versus</b> DIGANTA CHAKRABORTY AND 9 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. L TALUKDAR (R-1) MR Z ALAM (R4) MR. M DAS (R-5 & R-6) MR. T DEURI (R3) MRS. R S DEURI (R-3) MR. L SIKDAR (R-5 & R-6) MR. B DAS (R-1) MR. N D SARMA (R-4) MR. E U AHMED (R-4) MS. S NAZNEEN (R4) MR. H TALUKDAR (R-1) MR. C M DAS (R-3) MS. J RABHA (R3) MS. P CHAKRABORTY (R5 & 6)
53 <a href="#">Crl.Pet./1119/2022</a> WITH LCR 1 FILE (SCANNED), B/O	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M AHMED A RAHMAN MD I H LASKAR MR. R A MAZUMDER	MR. J ISLAM (R-2) MR. A HUSSAIN (R-2) MR. N A MAZARBHUIYA (R-2) MR. M ROHMAN (R-2) PP, ASSAM
54 <a href="#">Crl.Rev.P./516/2023</a> WITH LCR, FIXED	TARUN DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	MR. U K DAS (R-2) MISS. A BARUAH (R-2) PP, ASSAM

**BAIL HEARING (BA)**

- |    |  |  |   |           |
|----|--|--|---|-----------|
| 55 | <a href="#">Bail Appln./814/2024</a><br>WITH SCANNED COPY OF CASE<br>RECORD, FIXED                                   | WAHENGBAM ROBITA DEVI<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED                    | PP, ASSAM |
| 56 | <a href="#">Bail Appln./1462/2024</a><br>CONNECTED WITH ITEM NO. 43<br>(BA 1331/24) IN THE DAILY<br>CAUSELIST, FIXED | NAZIMUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM      | MR S M ABDULLAH P<br>MS F HUSSAIN<br>MR. S RAHMAN<br>J DASGUPTA<br>MD R ISLAM | PP, ASSAM |

**ORDERS**

- |    |   |  |   |           |
|----|---|--|---|-----------|
| 57 | <a href="#">Crl.Rev.P./28/2024</a><br>FIXED | NUR MD LUTHFUR RAHMAN LASKAR @<br>NOOR LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR F A LASKAR<br>MR. A AHMED<br>MD I H LASKAR | PP, ASSAM |
|----|---|--|---|-----------|

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOOND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



सत्यमेव जयते

## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday, 24th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
56 <a href="#">WP(C)/2521/2024</a> FIXED	MD. ABDUL LATIF <b>Versus</b> FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
57 <a href="#">WP(C)/2721/2024</a> B/O	SANKAB KAUSHIK DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR K M BORA	SC, PWD
58 <a href="#">WP(C)/2731/2024</a> B/O	SUBHALAKSHMI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	GA, ASSAM
<b>ADMISSION</b>			
59 <a href="#">WP(C)/524/2023</a> FIXED	MEERA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA	SC, AG MR. S K MEDHI (R-4) SC, FINANCE SC, IWT
60 <a href="#">WP(C)/6999/2023</a> FIXED	DWIJEN KALITA <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. A GANGULY (R-1) MR. A DHANUKA (R-1)
<b>ORDERS</b>			
61 <a href="#">WP(C)/1483/2023</a> B/O	MS MONIKA BORO @ MONICA BORO <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. SAILENDRA DEKA MR J DAS	MR S DUTTA (r-2) MR. S S ROY (C.G.C., R1) MR A KAKOTI (r-4) MS S MOCHAHARI (r-2) MR. S DUTTA (r-2) MS S BORA (r-4) MR S DUTTA (r-2) DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday, 24th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
23	<a href="#">Bail Appln./1412/2024</a> B/O	KAMRUL ISLAM @ KAMRUL ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM SPECIAL PP ASSAM
<b>MOTION (BA)</b>				
24	<a href="#">Bail Appln./1483/2024</a> B/O	TAZANG KONYAK <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN MR. H A HUSSAIN	PP, ASSAM
25	<a href="#">Bail Appln./1484/2024</a> B/O	ASHRAFUL ALOM MANDAL @ ASHRAFUL ALAM MANDAL <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM
26	<a href="#">Bail Appln./1491/2024</a> B/O	JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS	PP, ASSAM
<b>MOTION</b>				
27	<a href="#">AB/1350/2024</a> B/O	ABDUL MAZID MOLLAH @ ABDUL MOJID AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
28	<a href="#">Bail Appln./1378/2024</a> WITH SCANNED COPY OF CASE RECORD, FIXED	NUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
29	<a href="#">Bail Appln./1389/2024</a> WITH BA 4465/23(D/O) & SCANNED COPY OF CASE RECORD, FIXED	ENAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
<b>ORDERS</b>				
30	<a href="#">I.A.(CrI.)/482/2024</a> CONNECTED WITH ITEM NO. 7 IN THE DAILY CAUSELIST, FIXED in CrI.A./144/2024	MUNTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOOND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Friday,24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
56	<a href="#">WP(C)/2707/2024</a> B/O	DR. SAMIRAN SARMA <b>Versus</b> THE GAUHATI UNIVERSITY AND 4 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, G U
<b>ADMISSION</b>				
57	<a href="#">WP(C)/1166/2023</a> FIXED	NAZRUL ISLAM AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM , MS. D.D. BARMAN (R-4) SC, SEC. EDU. SC, FINANCE MR. B. GOGOI (R-2, R-6 & R-7)
58	<a href="#">WP(C)/2976/2023</a> FIXED	TANKESWAR BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MS G SWAMI	SC, ELEM. EDU
59	<b>WITH</b> <a href="#">WP(C)/8342/2022</a>	TANKESWAR BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MS. P KHOUND	SC, ELEM. EDU SC, AG SC, FINANCE
<b>ORDERS</b>				
60	<a href="#">I.A.(Civil)/1522/2024</a> WP(C) 2263/2020(D/O), B/O <b>in</b> WP(C)/2263/2020	SACHIN DAS AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS	GA, ASSAM
61	<a href="#">I.A.(Civil)/1531/2024</a> WP(C) 525/24(D/O), B/O <b>in</b> WP(C)/525/2024	DIPAK SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024



9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday,24th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>			
50 <a href="#">RSA/53/2024</a> (BY SLIP)	THE STATE OF ASSAM AND ANR . <b>Versus</b> BADIUZ ZAMAN	MS U DAS, ADDL. SR. GOVT. ADVOCATE, ASSAM	MR Z MUKIT FOR CAVEATOR MR. A SATTAR FOR CAVEATOR MS S CHOUDHURY FOR CAVEATOR
<b>WITH</b> <a href="#">I.A.(Civil)/955/2024</a> <b>in</b> RSA/53/2024	THE STATE OF ASSAM AND ANR . <b>Versus</b> BADIUZ ZAMAN	MS U DAS, SR. GOVT. ADVOCATE ASSAM	MR Z MUKIT FOR CAVEATOR MR. A SATTAR FOR CAVEATOR MS S CHOUDHURY FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024